

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
UNAKOTI JUDICIAL DISTRICT  
K A I L A S H A H A R.

NO.G.F.III-DJ/U/2014-15/ 6244-258 /

Dated, Kailashahar,  
The 4 th December, 2015.

To

1. The Addl. District & Sessions Judge,  
Kailashahar/Kamalpur, Unakoti Judicial District.
2. The Civil Judge (Sr. Division) & Asstt. Sessions Judge,  
Kailashahar, Unakoti Judicial District.
3. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division)  
Unakoti Judicial District, Kailashahar.
4. The District Secretary, District Legal Services Authority,  
Kailashahar, Unakoti Tripura
5. The Sub-Divisional Judicial Magistrate-Cum-Civil Judge (Jr. Division),  
Kamalpur/Longtharai Valley/Gandacharra,  
Unakoti Judicial District.
6. The Civil Judge (Jr. Division)- cum- Judicial Magistrate 1<sup>st</sup> Class,  
Kailashahar/ Kamalpur, Unakoti Judicial District.
7. The Judicial Magistrate 1<sup>st</sup> Class-Cum-Civil Judge(Jr. Division)  
(Court No. 1 & 2), Kailashahar, North Tripura Judicial District.

**Subject:-** Circulation of a copy of the Notification No.F.41(139)-HC/2015/23246-53,  
dated-23.11.2015 along with copy of letter dated-30.09.2015.

Sir,

With reference to the subject cited above, I am directed to circulate herewith a copy of the Notification No.F.41(139)-HC/2015/23246-53, dated-23.11.2015 along with copy of letter dated-30.09.2015 for information.

Yours faithfully,

Enclosed: As stated above.  
3 (three) Sheets.

*S.H.*

( S. BHATTACHERJEE )  
CIVIL JUDGE (SR.DIV) &  
ASSTT.SESIONS JUDGE,  
KAILASHAHAR,  
UNAKOTI JUDICIAL DISTRICT.  
( HEAD OF OFFICE )

Copy to :-

1. The Private Secretary to District & Sessions Judge, Unakoti Judicial District,  
Kailashahar.
- ✓ 2. The System Officer, Computer Section of the District & Sessions Judge Court,  
Unakoti Judicial District, Kailashahar. He is requested to upload this circular letter in  
the website of the District & Sessions Judge's Court.
3. The Library Section of the District & Sessions Judge's Court, Unakoti Judicial District,  
Kailashahar for information and doing the needful.

*S.H.*  
( S. BHATTACHERJEE )  
CIVIL JUDGE (SR.DIV) &  
ASSTT.SESIONS JUDGE,  
KAILASHAHAR,  
UNAKOTI JUDICIAL DISTRICT.  
( HEAD OF OFFICE )

P. Chandra  
6380  
1-12-75

**HIGH COURT OF TRIPURA  
AGARTALA**

No.F.41(139)-HC/2015/ 23246-53

From: A. DEBBARMA  
REGISTRAR(JUDICIAL)

To

1. The District & Sessions Judge,  
Unakoti Judicial District, Kailashahar.
2. The District & Sessions Judge,  
West Tripura Judicial District, Agartala.
3. The District & Sessions Judge,  
South Tripura Judicial District, Belonia.
4. The District & Sessions Judge,  
North Tripura Judicial District, Dharmanagar.
5. The District & Sessions Judge,  
Gomati Judicial District, Udaipur.
6. The Judge,  
Family Court,  
Agartala, West Tripura Judicial District.
7. The Judge,  
Family Court,  
Udaipur, Gomati Judicial District.
8. The Judge,  
Family Court,  
Kailashahar, Unakoti Judicial District.

Dated, Agartala, the 23<sup>rd</sup> November, 2015

Sir,

I am directed to enclose herewith copy of letter dated 30.09.2015, received from the Chairman, Library Committee, Indian Law Institute, New Delhi with a request to circulate the same amongst all the Judicial Officers under your respective Jurisdiction.

Encl: As stated.

Yours faithfully,

23/11/15  
(A. DEBBARMA)  
REGISTRAR(JUDICIAL)

*Kurian Joseph*  
Judge  
Supreme Court of India



14, Tughlak Road,  
New Delhi-110011

Ph.: 011-23015873

Chairman, Library Committee  
Indian Law Institute

September 30, 2015

**Dear Brother,**

The Library of the Indian Law Institute is one of the leading law libraries in Asia and attracts scholars from all over the world for legal research. The University Grants Commission has recognized the library as a place for Legal Research leading to the Doctorate Degree in Law and Political Science.

On 11.08.2015, the Library Committee of the Indian Law Institute released the newly developed website of the Library. The endeavour has been to utilize new technologies and the digital space for providing access to library resources so as to serve the legal fraternity in the best possible way. The main features of the website include Digital Collection, Web OPAC, Open Access Resources, Off campus access and Quick Links. The website enables free access to Indian Law Institute publications, including the Journal of the Indian Law Institute from 1958 to 2014 and the Annual Survey of Indian Law from 1965 to 2013. The Open Access Resources Link provides access to thousands of national and international law based databases containing millions of pages under different categories. The feature of Quick Links has been provided to enable fast and easy access to frequently referred and highly recommended, subscribed as well as open domain, websites containing legal information and resources for legal research and study. The website of the Library can be accessed through the following Link:

<http://ili.ac.in/library.htm>.

.....2/-

*Kurian Joseph*  
Judge  
Supreme Court of India



14, Tughlak Road,  
New Delhi-110011

Ph.: 011-23015873

Chairman, Library Committee  
Indian Law Institute

-: 2:-

On visiting the said website, it can be seen that apart from subscribed resources, it has a wealth of information and resources which are otherwise scattered in the worldwide web, and can be accessed in one place.

Kindly visit the site and I am positive that it shall be an important avenue for any legal information and resources that you may require. The object of the website, as also the physical Library, is to enable legal research and this is an ongoing project. Therefore, suggestions for improvement of the facilities are welcome.

With best wishes,

*and warm regards,*

Yours sincerely,

A handwritten signature in black ink, appearing to be 'Kurian Joseph'.

(Kurian Joseph)

HON'BLE MR. JUSTICE DEEPAK GUPTA  
CHIEF JUSTICE  
HIGH COURT OF TRIPURA  
CAPITAL COMPLEX,  
AGARTALA  
TRIPURA - 799 010